

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4376  
ANSWERED ON:16.12.2009  
SUITABLE ACCOMMODATION FOR IIITDFM  
Semmalai Shri S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Indian Institute of Information Technology, Design and Manufacturing (IIITDFM) temporarily functioning in IIT-Chennai has been able to find suitable site to accommodate the institute on a permanent footing;
- (b) if so, the details thereof;
- (c) whether the Government of Tamil Nadu has taken any efforts to provide land to the institute;
- (d) if so, the details thereof;
- (e) whether there is any difference of approach between Government of Tamil Nadu and the Central Government over the mode of alienating the required land for setting up the institute; and
- (f) if so, the steps taken by the Government to resolve this issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (f) : The Government of Tamil Nadu had allocated in 2008, 101.75 acres of land at Kancheepuram District, on lease basis, to set up Indian Institute of Information Technology, Design and Manufacturing (IIITDM), Kancheepuram. The Institute has already taken the land in possession and commenced construction work of compound wall. However, in a recent development, the Government of Tamil Nadu has cancelled allotment of 101.75 acres of land on lease basis and allotted 25 acres of land, free of cost. The Central Government has requested the Government of Tamil Nadu that 101.75 acres of land already allotted to IIITDM, Kancheepuram may be continued, free of cost so that the Institute can be set up at the earliest.